

generation for want of adequate supplies of coal. A number of steps have been taken to arrange adequate supply of coal to such power stations. These include:—

(i) Railways and Coal India Ltd. have been requested to supply coal on a priority basis to those power stations which have a low coal stock.

(ii) Coal supply position to various power stations is being monitored on daily basis by representatives of Railways, Department of Coal/Power and Central Electricity Authority.

Wherever there is shortage of coal, immediate steps are taken to rush coal supplies to these power stations.

रेडियो और टेलीविजन से राजनीतिक नेताओं के प्रसारण

70. श्री हुकम देव नारायण दासब : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) उन राजनीतिक नेताओं के नाम क्या हैं जिनके वक्तव्य जनता सरकार बनने के बाद दिसम्बर, 1978 तक रेडियो और टेलीविजन से प्रसारित किये गये उनके नाम कितनी बार आये और उनके वक्तव्यों के प्रसारण के लिये कुल कितना समय घटाट किया गया ; और

(ख) अप्रैल, 1977 से जून, 1978 तक की अवधि के दौरान इन संचार साधनों से प्रसारित कितने समाचार बुलेटिनों में हरिजनों पर किये गये अत्याचारों के बारे में समाचार सम्मिलित थे और ये प्रसारण कितने समय के थे और जुलाई, 1978 से दिसम्बर, 1978 तक की अवधि में ऐसे कितने प्रसारण किये गये थे और ये कितनी कितनी अवधि के थे ?

सूचना और प्रसारण मंत्री (श्री लाल हुकम दासबाबी) : (क) और (ख), प्रश्न के दोनों भागों के बारे में सामग्री एकत्र करने में निहित कार्य प्रति-विश्वास है क्योंकि सभी आकाशवाणी केंद्रों से प्रसारित और सभी दूरदर्शन केंद्रों से टेलीकास्ट किए गए कई हजार समाचार बुलेटिनों और अन्य कार्यक्रमों की स्क्रिप्टों को प्राप्त करके उनका आबकारी पूर्वक विश्लेषण करना होगा। इस प्रकार एकत्र की गई सूचना लगने वाले समय और प्रयास के अनुकूल नहीं होगी।

Whole Time N.C.C. Officers

71. SHRI B. P. MANDAL: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) as to why N.C.C. whole time officers who have completed 15 years of their services between 1st November 1978 to 15th January, 1979 have not been promoted as substantive Majors;

(b) also as to when the aforesaid category officers would get permanent commission; and

(c) the number of officers affected under the aforesaid category?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) This is owing to the non-availability of vacancies, as officers can be considered for appointment in higher rank only against existing vacancies.

(b) The cases of eligible whole-time NCC officers for grant of permanent commissions are still under consideration.

(c) The number of officers falling under category (a) above is 64.

Prohibition in Armed Forces

72. SHRI K. A. RAJAN: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether the suggestion to introduce prohibition in the armed forces as a part of Government's policy of introducing total prohibition throughout the country has since been examined; and

(b) if so, what decision has been taken thereon?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) As and when total prohibition is enforced in the country, the Armed Force personnel will fall in line with other citizens of the country.

March by Civilian Employees to Defence Secretary's Office on 16-1-1979

73. SHRI M. N. GOVINDAN NAIR: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether it is a fact that thousands of civilian employees of the Air Force Headquarters and inter-service organisations marched to Defence Secretary's office on 16th January, 1979;

(b) if so, their demands; and

(c) steps taken/being taken to redress their grievances?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). No, Sir. Although such a mass deputation was notified, it was not actually undertaken. Representatives of the concerned Staff Organisations were invited by the Defence Secretary for a meeting, prior to the date in question, and the problems they had in mind were discussed.

The main grievances related to such matters as delay in drawing up promotion panels, finalising recruitment rules, and supply of winter uniforms to Class IV employees; erosion in the availability of promotion avenues, etc.

These are being sympathetically looked into.

Talk on Bank Dispute Broadcast in 'Spotlight' Programme of A.I.R.

74. SHRI M. KALYANASUNDARAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the AIR in its programme—Spotlight—broadcast a talk

on Bank dispute on 15th January, 1979;

(b) whether in this connection he has received any complaint from any Member of Parliament;

(c) will the Minister please lay on the table a copy of the script of that talk; and

(d) who gave this talk and basis on which he was selected for the purpose?

THE MINISTER OF INFORMATION & BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) Yes, Sir.

(c) A copy of the script is laid on the Table of the House. [Placed in Library. See No. LT-3264/79].

(d) The Talk was given by Shri S. Kumar Dev, Chief of Bureau, 'Commerce' Weekly of Bombay. The selection was made on the basis of the Correspondent's experience as broadcaster and his knowledge of the subject.

Production and Import of Crude

75. SHRI G. NARASIMHA REDDY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the total quantity of crude imported and crude produced in our country and what is the total quantity actually utilised during the last three financial years;

(b) what is the estimated total requirement of crude for the year 1978-79 and how much is imported and how much is produced in our country; and

(c) what is the total quantity of crude already utilised and how much more required?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The